10, JANPATH, NEW DELHI

3462. SHRI M. L. SONDHI :
SHRI HIMATSINGKA :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state .

(a) whether it is a fact that bungalow No. 10, Janpath, New Delhi has been lying unused for the last two years;

(b) if so, the total loss of rent during the above period and whether it has been maintained properly;

(c) the number of persons to whom this bungalow was allotted and the reasons for their refusal; and

(d) the manner in which Government propose to use this bungalow ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) No. The bungalow remained vacant from 23rd March, 1966 to 23rd June, 1966 after vacation by the family of late Shri Lal Bahadur Shastri and thereafter it was allotted to a Government office who vacated it on 22nd May, 1967, and since then it is vacant.

(b) The monthly rent of the bungalow under F. R. 45-A is Rs. 1380.85 per month. The bungalow is maintained by the C.P.-W.D.

(c) and (d). The question for the allotment of this bungalow is still under consideration and the decision is likely to be taken in the very near future.

DEMAND FOR SMALL SIZE PLOTS IN DELHI

3463. SHRI MAHARAJ SINGH BHARATI : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the demand for big and medium size plots is decreasing as only 3,000 applications were received for 1,600 such plots, whereas 23,000 applications were received for 300 small size plots situated at Pankha Road and Wazirabad in Delhi; and

(b) if so, the action taken by Government to increase the number of small size plots ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes. The Delhi Development Authority have received 3,152 applications for 1,600 plots for the Middle Income Group in Pankha Road and Wazirpur Residential Schemes and 13,334 applications for 300 plots for the Low Income Group in Wazirpur Residential Scheme.

(b) The Delhi Development Authority are examining a proposal to provide more plots for the Low Income Group.

जीवन बीमा निगम द्वारा राजस्थान को ऋण

3464. श्री रमेशचन्द्र व्यास : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राजस्थान सरकार ने अगस्त, 1966 में पीने के पानी की कुछ अधूरी परियोजनाओं को पूरा करने और ग्रामों में बिजली देने के लिये चार करोड़ रुपये के ऋण देने के लिये जीवन बीमा निगम को आवेदन किया था और निगम ऋण देने के लिये सहमत हो गया था;

(ख) क्या यह भी सच है कि जीवन बीमा निगम ने अभी तक यह ऋण राज्य सरकार को नहीं दिया है;

(ग) यदि हां, तो विलम्ब के क्या कारण हैं; और

(घ) इस ऋण को शीघ्र राज्य सरकार को दिलाने के लिये सरकार क्या कार्यवाही कर रही है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) राजस्थान सरकार ने अगस्त 1966 में राज्य की विभिन्न नगरपालिकाओं को उनकी जल-पूर्ति योजनाओं के निमित्त देने के लिए जीवन बीमा निगम से कुल मिलाकर 2 करोड़ रुपये का ऋण मांगा था, तथा राजस्थान राज्य बिजली बोर्ड ने नवम्बर 1966 में "कोटा के परमाणु बिजली केन्द्र से जयपुर तक प्रेषण-लाइन बनाने पर होने वाले व्यय को पूरा करने के लिये" 2 करोड़ रुपये का ऋण मांगा था ।

(ख) से (घ) . जल-पूर्ति योजनाओं के लिये ऋण दिसम्बर 1966 में मंजूर किया गया था तथा उसमें शर्त यह थी कि आवश्यक औपचारिकताएं पूरी करने